

ITEM NO.46

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1325/2024

ANOOB VERMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 15-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pankaj Singh, Adv.
Ms. Veera Kaul Singh, AOR
Mr. Suryansh Singh, Adv.
Ms. Samina Thakur, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Certificate of service from High Court is awaited in respect of respondent nos.2 and 3. Issue reminder in this regard.

Original records received.

It has been submitted by Ld. Counsel for the appellant that opportunity be granted to take fresh steps for service on respondent nos.2 and 3. Let the same be done within two weeks.

List again on 24.01.2025.

SUJATA SINGH
Registrar

pm